GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

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LOK SABHA UNSTARRED QUESTION No.2405 TO BE ANSWERED ON FRIDAY, MARCH 09, 2018/PHALGUNA 18, 1939 (SAKA)

Role of GST in widening Tax Base

2405.SHRIMATI MEENAKASHI LEKHI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Goods and Services Tax (GST) helped in widening the tax base of the Government;
- (b) if so, the details thereof; and
- (c) the license of the companies that have been cancelled since the implementation of GST?

MINISTER OF STATE FOR FINANCE (SHRI SHIV PRATAP SHUKLA)

- (a) Yes Sir.
- (b) As on 2nd March, 2018, a total of 1,03,99,305 taxpayers are registered under GST which include 64,42,325 taxpayers who have migrated from the erstwhile tax regimes to GST and 39,56,980 who have taken new registration under GST.
- (c) Information is not available.
